

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.380/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company	Diamond infotech Pvt Ltd-Vs-GPSK Capital Pvt Ltd & Ors.		
Under Section	213 B)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Nirmalpa Sanyal & In Singh
2. R.L. Dutta

SUCHARITA ROY

Petitioner

Shay
17.11.17

ORDER

Ld. Counsel for the petitioner is present.

List on 04/01/2018.

SD

(Jinan K.R.)
Member (J)

SD

(Vijai Pratap Singh)
Member (J)